

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1079 OF 2002

NARCOTICS CENTRAL BUREAU

Appellant (s)

VERSUS

SUKH DEV RAJ SODHI

Respondent(s)

Date: 18/06/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT
HON'BLE MR. JUSTICE G.S. SINGHVI
(Vacation Bench)

For Appellant(s) Mr. P.P. Malhotra, ASG.
Ms. Rashmi Malhotra, Adv.
Ms. Sushma Suri, Adv.

For Respondent(s)
Mr. Khwairakpam Nobin Singh, Adv.

UPON hearing counsel the Court made the following
ORDER

Place this matter after the reference made to the larger Bench in
Vijaysinh Chandubha Jadeja vs. State of Gujarat (2007 (1) SCC 433) is answered.

(S. Thapar)
P.S. to Registrar

(Anand Singh)
Court Master